

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **21.08.2024** (WEDNESDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

| S.No. | Case No.                                                         | Name of the Parties                                       | Counsel for Appellants  | Counsel for Respondents |
|-------|------------------------------------------------------------------|-----------------------------------------------------------|-------------------------|-------------------------|
| 1.    | Comp App (AT) (CH)<br>No. 49/2024<br>For Stay<br>IA No. 789/2024 | Vinod Bajaj<br>Vs<br>Vetril Systems Pvt.<br>Ltd. & 2 Ors. | M/s. Sumana<br>Naganand |                         |

For Orders

| S.No. | Case No.                                                                                                                                                                                     | Name of the Parties                                                                                                                     | Counsel for Appellants | Counsel for Respondents |
|-------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------|------------------------|-------------------------|
| 2.    | IA No. 626/2024<br>(For Condone Delay)<br>in<br>Comp App (AT) (CH)<br>(Ins) No. 62/2024<br>For Exemption<br>IA No. 188/2024<br>For Stay<br>IA No. 189/2024<br>To Adv. Hg.<br>IA No. 363/2024 | National Highway<br>Authority of India<br>Through DGM (T) &<br>Project Director<br>Vs<br>IVRCL Chengapalli<br>Tollways Ltd. & 3<br>Ors. | Mr. Lalit Mohan        | Ms. Pooja Mahajan<br>R1 |

For Defects/Rectification

| S.No. | e-filing No.       | Name of the Parties                                                    | Counsel for Appellants   | Counsel for Respondents |
|-------|--------------------|------------------------------------------------------------------------|--------------------------|-------------------------|
| 3.    | 9805117/01077/2024 | V.K.Abdul Rahim<br>Vs<br>CA Jasin Jose & 2<br>Ors.                     | Mr. Babu<br>Karukapadath |                         |
| 4.    | 9805117/01606/2024 | Noah Exim And<br>Realtors Limited &<br>Anr.<br>Vs<br>Jeny Susan Joseph | Mr. Vijay V Paul         |                         |

For Orders/Clarification

| S.No | Case No.                                                                                                                                                                                                                                                                                           | Name of the Parties                                                                                               | Counsel for Appellants                         | Counsel for Respondents                                            |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------|------------------------------------------------|--------------------------------------------------------------------|
| 5.   | IA No. 32/2022<br>(For Condone Delay)<br>in<br>Comp App (AT) (CH)<br>(Ins) No. 15/2022<br>For Exemption<br>IA No. 31/2022<br>For Stay<br>IA No. 33/2022                                                                                                                                            | Kolla Koteswara Rao<br>Vs<br>Jagadees Kumar<br>Morri RP, Leesa<br>Lifesciences Pvt. Ltd.<br>& Anr.                | Mr. Kolla Koteswara<br>Rao Party-in-person     | Mr. Y<br>Suryanarayana-R1<br>Mr. Vipin Warriar R2                  |
| 6.   | IA No. 458/2023<br>(For Additional docs)<br>in<br>Comp App (AT) (CH)<br>(Ins) No. 136/2023<br>For Stay<br>IA No. 459/2023<br>For Exemption<br>IA No. 457/2023                                                                                                                                      | Uma Maheswari<br>Suspended Director<br>and Shareholder of<br>Sharon Solutions<br>Limited<br>Vs<br>UCO Bank & Anr. | Mr. Pawan Jhabakh                              | Mr. T Ravichandran-<br>R1                                          |
| 7.   | IA No.847/2022<br>(To implead)<br>in<br>Comp App (AT) (CH)<br>(Ins) No. 187/2022<br>Urgent Listing<br>IA No.431/2022<br>For Interim Relief<br>IA No.432/2022<br>For Directions<br>IA No.435/2022<br>For Stay<br>IA No.433/2022<br>For Exemption<br>IA No.434/2022<br>To Adv. Hg.<br>IA No.197/2024 | Nimmagadda Surya<br>Pradeep Bio Tech Pvt<br>Ltd<br>Vs<br>Kamineni Steel &<br>Power India Pvt. Ltd.                | Mr. P Raj Kumar<br>Jhabakh<br>Ms. Preeti Mohan | Mr.Sivarama<br>Krishnan<br>Mr. Abhishek Anand<br>(For Impleadment) |
| 8.   | IA No. 267/2023<br>(For Condone Delay),<br>IA No. 266/2023<br>(Delay in re-filing)<br>in<br>Comp App (AT) (CH)<br>No. 32/2023<br>For Stay<br>IA No. 268/2023                                                                                                                                       | Unique Training<br>Corporation India<br>Pvt. Ltd. & Anr.<br>Vs<br>Smt. Lakshmi Satish<br>Kumar                    | Mr. SK Srinivasan                              | Mr. Bandaru S<br>Prasant                                           |
| 9.   | IA No. 1260/2023<br>(For Condone Delay),<br>IA No. 1258/2023<br>(Delay in re-filing)<br>in<br>Comp App (AT) (CH)<br>(Ins) No. 413/2023<br>For Exemption<br>IA No. 1259 &<br>1261/2023                                                                                                              | Gujarat Energy<br>Transmission<br>Corporation Ltd.<br>Vs<br>Liquidator of Lanco<br>Infratech Ltd. & 2<br>Ors.     | Mr. Anal S. Shah                               | Mrs. Anuradha<br>Bisani                                            |

For Directions

| <b>S.No.</b> | <b>Case No.</b>                                                                                                   | <b>Name of the Parties</b>                                                                                                | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b>                                                           |
|--------------|-------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------|-------------------------------|------------------------------------------------------------------------------------------|
| 10.          | Restoration App. No. 8/2024<br>in<br>Comp App (AT) (CH)<br>(Ins) No. 229/2023                                     | G. Yoganand<br>Suspended Director<br>of Manjeera<br>Constructions Ltd<br>Vs<br>Catalyst Trusteeship<br>Limited & Anr.     | Mr. S Vibu Nandhan            |                                                                                          |
| 11.          | Restoration App. No. 9/2024<br>in<br>Comp App (AT) (CH)<br>(Ins) No. 232/2023                                     | G. Yoganand<br>Suspended Director<br>of Manjeera Retail<br>Holdings Pvt. Ltd<br>Vs<br>Catalyst Trusteeship<br>Ltd. & Anr. | Mr. S Vibu Nandhan            |                                                                                          |
| 12.          | Restoration App. No. 11/2024<br>in<br>Comp App (AT) (CH)<br>No. 34/2024                                           | John Frederick<br>Powath & Anr.<br>Vs<br>Dhanam Publications<br>Pvt. Ltd & 4 Ors.                                         | Mr. Jagan Abraham<br>M George |                                                                                          |
| 13.          | Restoration App. No. 12/2024<br>in<br>Comp App (AT) (CH)<br>(Ins) No. 226/2023                                    | The Recovery Officer,<br>Employees Provident<br>Fund Organization<br>Vs<br>Shri Nagananthana<br>Mills Limited & Anr.      | Ms. R Meenakshi               |                                                                                          |
| 14.          | TA (AT) No.<br>182/2021<br>(Comp App (AT) No.<br>211/2020)<br>For Direction<br>IA No. 209, 210, 211<br>& 212/2023 | N. Gunashekar<br>Vs<br>M/s. Global Finsol<br>Pvt. Ltd.                                                                    | Mr. SS Rajesh                 | Mr. A Karthik- R1-<br>R4, R10 R12<br>Mr. T Natrajan- R6<br>Mr. Vikramaditya<br>Singh- R8 |
| 15.          | TA (AT) No.<br>240/2021<br>(Comp App (AT) (Ins)<br>No.496/2020)                                                   | Mr. C Unnikrishnan<br>Vs<br>The Kerala State<br>Cashew Development<br>Corporation Ltd.                                    | Mr. A Karthik                 | Mr. Sriram Parakkat                                                                      |
| 16.          | TA (AT) No. 85/2022<br>(Comp App (AT) No.<br>21/2020)                                                             | Smt Mallina Bharathi<br>Rao<br>Vs<br>The Gowthami<br>Solvent Oils Ltd. &<br>Anr.                                          | Mr. Jayaprakash B<br>Soman    | M/s Chandhiok &<br>Mahajan                                                               |

For Admission (After Notice)

| S.No. | Case No.                                                                                                      | Name of the Parties                                                                                                                             | Counsel for Appellants                           | Counsel for Respondents                          |
|-------|---------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------|--------------------------------------------------|
| 17.   | Comp App (AT) (CH)<br>(Ins) No. 261/2024<br>For Stay<br>IA No. 694/2024                                       | P Krishna<br>Vs<br>Bank of Maharashtra<br>& 2 Ors.                                                                                              | Mr. Mayan H Jain                                 | Mr. T Ravichandran-<br>R1                        |
| 18.   | Comp App (AT) (CH)<br>No. 36/2024<br>For Exemption<br>IA No. 616/2024<br>For Stay<br>IA No. 617/2024          | Casino Hotels Ltd. &<br>10 Ors.<br>Vs<br>KC Thomas & 37<br>Ors.                                                                                 | Mr. TK Bhaskar                                   | Dr. KS<br>Ravichandran, PCS<br>For Caveator      |
| 19.   | Comp App (AT) (CH)<br>No. 44/2024<br>For Urgent Hearing<br>IA No. 747/2024                                    | KC Thomas & 37<br>Ors.<br>Vs<br>Casino Hotels Ltd. &<br>11 Ors.                                                                                 | Dr. KS<br>Ravichandran, PCS<br>Ms. S Manjula Dev |                                                  |
| 20.   | Comp App (AT) (CH)<br>(Ins) No. 68/2024<br>To dispense with<br>IA No. 200/2024<br>For Stay<br>IA No. 201/2024 | SP Coal Resources<br>Pvt. Ltd.<br>Vs<br>Integrated<br>Thermoplastics Ltd.                                                                       | Mr. P Jesus Moris<br>Ravi                        | Mr. Varun Srinivasan                             |
| 21.   | Comp App (AT) (CH)<br>(Ins) No. 208/2024                                                                      | Kamineni<br>Educational Society<br>Vs<br>K. Vatsa Kumar<br>Liquidator of M/s.<br>Kamineni Steel and<br>Power (India) Limited<br><br><b>WITH</b> | Mr. Anirudh<br>Krishnan                          | Mr. Raja Shekar Rao<br>Salvaji                   |
| 22.   | Comp App (AT) (CH)<br>(Ins) No. 214/2024                                                                      | K. Suryanarayana<br>Vs<br>K. Vatsa Kumar<br>Liquidator of M/s.<br>Kamineni Steel and<br>Power (India)<br>Limited.                               | Mr. Anirudh<br>Krishnan                          | Mr. Raja Shekar Rao<br>Salvaji                   |
| 23.   | Comp App (AT) (CH)<br>(Ins) No. 112/2024<br>For Stay<br>IA No. 300/2024                                       | Municipal<br>Corporation of<br>Greater Mumbai<br>Vs<br>Abhilash Lal, RP of<br>Seven Hills<br>Healthcare & Anr<br><br><b>WITH</b>                | Mr. Arun Karthik<br>Mohan                        | Mr. Ashwin<br>Shanbhag- R1<br>M/s Juris Corp- R2 |

|     |                                                                                                                                                 |                                                                                                                                                        |                           |                                                                                                                    |
|-----|-------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------|--------------------------------------------------------------------------------------------------------------------|
| 24. | Comp App AT) (CH)<br>(Ins) No. 200/2024<br>For Exemption<br>IA No. 545/2024                                                                     | Municipal Corporation of Mumbai rep by Dr. Maharudra A. Kumbhar<br>Vs<br>Abhilash Lal, RP of Sevenhills Healthcare Pvt. Ltd. & Anr.<br><br><b>WITH</b> | Mr. Arun Karthik Mohan    | Mr. Ashwin Shanbhag<br>Mr.Siddharth Ranade<br>For Caveator                                                         |
| 25. | Comp App (AT) (CH)<br>(Ins) No. 216/2024<br>For Exemption<br>IA No. 578/2024                                                                    | Municipal Corporation of Greater Mumbai<br>Vs<br>Abhilash Lal, RP of Seven Hills Healthcare Pvt. Ltd. & 2 Ors.<br><br><b>WITH</b>                      | Mr. Arun Karthik Mohan    | Mr. Ashwin Shanbhag- R1/For Caveator<br>M/s Juris Corp & Mr. Avinash Krishnan Ravi- R2<br>Mr. Abhishek Jenasen- R3 |
| 26. | Comp App (AT) (CH)<br>(Ins) No. 236/2024<br>For Stay<br>IA No. 627/2024                                                                         | Municipal Corporation of Greater Mumbai<br>Vs<br>Abhilash Lal, RP of Sevenhills Healthcare Pvt. Ltd. & Anr.<br><br><b>WITH</b>                         | Mr. Arun Karthik Mohan    | Mr. Ashwin Shanbhag<br>For Caveator<br>M/s Juris Corp & Mr. Avinash Krishnan Ravi- R2                              |
| 27. | Comp App (AT) (CH)<br>(Ins) No. 237/2024<br>For Stay<br>IA No. 628/2024                                                                         | Municipal Corporation of Greater Mumbai<br>Vs<br>Abhilash Lal, RP of Sevenhills Healthcare Pvt. Ltd.<br><br><b>WITH</b>                                | Mr. Arun Karthik Mohan    | Mr. Ashwin Shanbhag<br>For Caveator                                                                                |
| 28. | Comp App (AT) (CH)<br>(Ins) No. 253/2024<br>For Exemption<br>IA No. 680/2024<br>For Stay<br>IA No. 681/2024                                     | Dr. Renuka Rani Maganti<br>Vs<br>Mr. Abhilash Lal, RP & Anr.<br><br><b>WITH</b>                                                                        | Mr. Dwarakesh Prabhakaran | M/s Juris Corp & Mr. Avinash Krishnan Ravi- R2                                                                     |
| 29. | Comp App (AT) (CH)<br>(Ins) No. 256/2024<br>Leave to file<br>IA No. 685/2024<br>For Exemption<br>IA No. 686/2024<br>For Stay<br>IA No. 687/2024 | Dr. Renuka Rani Maganti<br>Vs<br>Mr. Abhilash Lal, RP & Anr.                                                                                           | Mr. Dwarakesh Prabhakaran |                                                                                                                    |
| 30. | Comp App (AT) (CH)<br>(Ins) No. 229/2024<br>For Stay<br>IA No. 610/2024                                                                         | Sreedevi P & Anr.<br>Vs<br>Southern Investments Pvt. Ltd. & Anr.                                                                                       | Mr. G Kalyan Jhabakh      | Mr. Sarath Babu- R1<br>R2                                                                                          |

For Hearing

| S.No. | Case No.                                                              | Name of the Parties                                                                                                               | Counsel for Appellants       | Counsel for Respondents                                                           |
|-------|-----------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------|------------------------------|-----------------------------------------------------------------------------------|
| 31.   | Comp App (AT) (CH)<br>(Ins) 390/2022                                  | Canara Bank<br>Vs<br>M/s. DAAJ Hotels &<br>Resorts Pvt. Ltd.                                                                      | Mr. ML Ganesh                | Mr. Abhishek<br>Jenasenan                                                         |
| 32.   | TA (AT) No.28/2022<br>(CA (AT) No.<br>44/2019)                        | Mr. Tumkur Vajram<br>Shetty Jayawanth &<br>Anr.<br>Vs<br>M/s Agile Labs Pvt<br>Ltd & 15 Ors.                                      | Mr. M.Pretham                | Mr. Abhishek<br>Kumar- R1, R2, R14<br>Mr. Vikram Hegde<br>R7, R8,R9 and R13       |
| 33.   | Comp App (AT) (CH)<br>(Ins) No. 81/2024<br>For Stay<br>IA No.240/2024 | Bank Of Baroda<br>Stressed Assets<br>Management Branch<br>& Anr.<br>Vs<br>Regional Provident<br>Fund Commissioner<br>& Anr.       | Mr. B Dhanaraj               | Mr. PK Panneer<br>Selvam- R1<br>Ms. Rajalakshmi<br>Varadharajan-<br>R2/Liquidator |
| 34.   | TA No. 14/2022<br>(CA (AT) No.<br>376/2018)                           | Chamundesware<br>Studio & laboratory<br>Private Limited & 4<br>Ors<br>Vs<br>Smt. Swarnalatha<br>Rajaiah & Anr.<br><br><b>WITH</b> | Mr. Jerin Asher<br>Sojan     | Mr. SS Rajesh                                                                     |
| 35.   | TA No. 68/2021<br>(CA (AT) No.<br>413/2018)                           | K. Rajaiah Since<br>Dead Rep by its LR's<br>Vs<br>Chamudesware<br>Studio & Laboratory<br>Pvt. Ltd. & Ors.                         | Mr. SS Rajesh                | Mr. Jerin Asher<br>Sojan                                                          |
| 36.   | TA (AT) No.<br>252/2021<br>(CA (AT) (Ins) No.<br>967/2020)            | Stressed Assets<br>Stabilization Fund<br>Vs<br>Sethi Engineers and<br>Foundry Ltd.                                                | Ms. Varun<br>Srinivasan      | Mr. Y Suryanarayana                                                               |
| 37.   | Comp App (AT) (CH)<br>(Ins) No. 03/2022                               | Maximus People<br>Solution Pvt Ltd<br>Vs<br>Jeyyam Global Foods<br>Pvt Ltd                                                        | Mr. M. Devaraj               | Ms. S Yogalakshmi                                                                 |
| 38.   | Comp App (AT) (CH)<br>No. 100/2022                                    | CJ Mathew<br>Vs<br>August Builders and<br>Contracts Pvt. Ltd. &<br>3 Ors.                                                         | Mr. Sriram<br>Venkatavaradan | Dr. KS<br>Ravichandran, PCS<br>R1- R4                                             |

|     |                                                                                                               |                                                                                                                                                          |                                    |                                                                                  |
|-----|---------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------|----------------------------------------------------------------------------------|
| 39. | Comp App (AT) (CH)<br>(Ins) No.272/2022<br>For Stay<br>IA No. 583/2022                                        | Jai Jinendra<br>Enterprises & 7 Ors.<br>Vs<br>Sanjeevi C, RP,<br>Landmark Housing<br>Projects Chennai Pvt.<br>Ltd. & Anr.<br><b>WITH</b>                 | Mr. Pawan Jabakh                   | Ms Jayanthi K Shah<br>R1                                                         |
| 40. | Comp App (AT) (CH)<br>(Ins) No. 295/2022<br>To Adv. Hg.<br>IA No. 207/2024                                    | Jai Jinendra<br>Enterprises & 7 Ors.<br>Vs<br>Sanjeevi C, RP,<br>Landmark Housing<br>Projects Chennai Pvt.<br>Ltd. & Anr                                 | Mr. Pawan Jabakh                   | Ms Jayanthi K Shah<br>R1<br>Mr. S Ramesh- R2                                     |
| 41. | Comp App (AT) (CH)<br>(Ins) No.283/2022                                                                       | State Bank of India<br>Rep by Asst. General<br>Manager, Stressed<br>Asset Management<br>Branch, Chennai<br>Vs<br>Nathella Sampath<br>Chetty & Co         | Mr.Chandrasekaran                  |                                                                                  |
| 42. | Comp App (AT) (CH)<br>(Ins) No. 363/2022                                                                      | Renuka Devi<br>Ranagswamy, RP of<br>M/s. Regen<br>Infrastructure and<br>Service Pvt Ltd.<br>Vs<br>M/s. Regen O&M<br>Services Ltd. & 3<br>Ors.            | Mr. TK Bhaskar<br>Mr. Mayan H Jain | Ms. J Parimalam-R2,<br>R3                                                        |
| 43. | Comp App (AT) (CH)<br>(Ins) No. 395/2022<br>For Stay<br>IA No.943/2022<br>To Adv. Hg.<br>IA No. 1100/2022     | Naveen Kumar<br>Moparthy, Member of<br>the Suspended Board<br>Fastlane Information<br>Technologies Pvt Ltd<br>Vs<br>Ingram Micro India<br>Pvt Ltd & Anr. | Mr.Y Suryanarayana                 | Mr. K Ramesh<br>M/s Ramalingam &<br>Associates- R1 Ms.<br>MS Mano Ranjani-<br>R2 |
| 44. | Comp App (AT) (CH)<br>(Ins) No. 271/2023<br>For Stay<br>IA No. 840/2023                                       | South Eastern<br>Coalfields Limited<br>Vs<br>Saurabh Kumar<br>Tikmani, RP of Lanco<br>Amarkantak Power<br>Ltd.                                           | Mr. B Dinesh                       | Mr. Ramakant Rai                                                                 |
| 45. | Comp App (AT) (CH)<br>(Ins) No. 453/2023<br>For Stay<br>IA No. 1413/2023<br>For Exemption<br>IA No. 1414/2023 | Goda Ganesh,<br>Suspended Director<br>of M/s Barasat<br>Krishnagar<br>Expressways Ltd<br>Vs<br>State Bank of India &<br>Anr.                             | Mr. Sandeep Bajaj                  | Mr. R Sugumaran-R1<br>Ms. MS Mano<br>Ranjani-R2                                  |

**02:00 PM**

For Hearing

| <b>S.No</b> | <b>Case No.</b>                                                                                             | <b>Name of the Parties</b>                                           | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b>                                                                                                  |
|-------------|-------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------|-------------------------------|---------------------------------------------------------------------------------------------------------------------------------|
| 46.         | TA (AT) No. 66/2021<br>(CA (AT) No. 393/2017)<br>For Stay<br>IA No.743/2024<br>To Adv. Hg<br>IA No.749/2024 | Gireesh Kumar Sanghi & Anr.<br>Vs<br>AGA Publications Ltd. & 13 Ors. | Ms. Anju Jain                 | Mr. Yogesh Jagia- R1, R12-R14<br>Mr. Y<br>Suryanarayana- R2-R4<br>Mr. Sharad Sanghi- R5-R7<br>Mr. Sriram Venkatavaradan- R8-R11 |

**Copy to:**

**By the order of Hon'ble Member (Judicial)**

**Chennai Bench**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**For Assistance,**

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